



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2606/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 13th May, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 3202 dtd 10.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 13.05.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 11.05.2019 till the morning of 14.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/2607/A, dated 13.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Ratan